

Central Administrative Tribunal
Principal Bench: New Delhi.

OA No. 2779/97

New Delhi, this the 15th day of April, 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Shri T. N. Bhat, Member (J)

1. Sudarshan Lal,
Attendant, A.S.I. Safdarjung Tomb,
Delhi Circle, New Delhi.
2. FRANCIS Patras,
Monument attendant,
Qutab Sub Circle,
Delhi Circle, Safdarjung Tomb,
New Delhi.Applicants

(By Advocate: Shri B.B.Raval)

Versus

1. Shri D.V. Sharma,
Superintending Archaeologist,
Archaeology Survey of India,
Delhi Circle, Safdarjung Tomb,
New Delhi.
2. The Director General,
Shri Ajay Shankar,
Archaeological Survey of India,
Janpath, New Delhi.
3. Secretary,
Ministry of Human Resource Development
Dept. of Culture,
New Delhi.Respondents

(By Advocate: Shri R.P. Aggarwal)

O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

The learned counsel for the applicant prays that
he may be allowed to withdraw the aforesaid O.A. with
permission to file fresh application, if so advised.

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Permission to withdraw the OA is granted, with liberty on prayer.

O.A. is disposed of as withdrawn. No order as
to costs.


(T.N. Bhat)
Member (J)


(S. R. Adige)
Vice-Chairman (J)